

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **17.09.2024** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 191/2021 (Comp App (AT) (Ins) No. 804/2019)	Huayong Communications HK Company Ltd. Vs Kaveri Telecom Products Ltd.	Mr. AM Ilango	
2.	Comp App (AT) (CH) (Ins) No. 446/2023 For Stay IA No. 1381/2023 For Exemption IA No. 1382/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr. WITH	Mr. Avinash Krishnan Ravi	Ms. MS Elamathi-R2
3.	Comp App (AT) (CH) (Ins) No. 447/2023 For Exemption IA No. 1385/2023 For Stay IA No. 1384/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Ms. MS Elamathi-R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 338/2024 Delay in refiling IA No. 918/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt. Ltd.	Mr. Sidhartha Kumar Jain	
5.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Mr. Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	

6.	Comp App (AT) (CH) (Ins) No.247/2024 For Condone Delay IA No 653/2024 For Stay IA No. 655/2024 Additional docs. IA No. 654/2024 To dispense with IA No. 652/2024	Ashok Chattaraj Vs Vistra ITCL (India) Limited & Anr. WITH	Ms. Priyadarshini Natarajan	
7.	Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 For Condone Delay IA No. 667/2024 For Additional docs IA No. 668/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. Acting as Debenture Trustee for BPEA India Credit Investments Trust II & Anr.	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
8.	Comp App (AT) (CH) (Ins) No. 260/2024 For Condone Delay IA No. 692/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd	Mr. Pogulkonda Pratap	
9.	Comp App (AT) (CH) (Ins) No. 281/2024 For Condone Delay IA No. 741/2024 For Exemption IA No. 742/2024	Kamineni Venkata Krishan Rao Vs Bhuvan Madan, RP of Sathavahana Ispat Ltd	Mr. TK Bhaskar	
10.	Comp App (AT) (CH) (Ins) No. 293/2024 For Urgent Listing IA No. 769/2024 For Exemption IA No. 770/2024	Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs M/s Garg Industries Rep by its Director, Mr. B Mohan Garg & 6 Ors	Mr. VV Sivakumar	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 921/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani- R2
12.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623 & 919/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.	Mr. B Ravikiran Singh	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021 For Stay IA No. 368/2021 To Adv. Hg. IA No. 512/2023	Prakash Balasundaram & 9 Ors Vs Shivadutt Bananje, RP, M/s. Fortuna Urbanscape & 2 Ors WITH	Mr. Aishwarya Sinha	Mr. Anant Merathia- R1 Mr. Naman Jhabakh- R3
14.	Comp App (AT) (CH) (Ins) No.183/2021 Leave to file IA No. 370/2021 For Exemption IA No. 371/2021 For Stay IA No.372/2021 To Adv. Hg. IA No. 513/2023	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, M/s. Fortuna Urbanscape & 37 Ors.	Mr. Aishwarya Sinha	Mr. Anant Merathia- R1
15.	IA No. 602/2021 (For Condone Delay), IA No. 850/2022 (To Implead) In Comp. App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
16.	IA No. 268/2022 (For Amendment) in Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	M/s Poovaya & Co	M/s Link Legal Ms. Pooja Mahajan- R2
17.	IA No. 1081/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Nithin Chowdary Pavuluri	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3
18.	IA No. 289/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 48/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. Y Suryanarayana	Mr. M Ramu

19.	IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT)(CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
20.	IA No. 223/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur- R1 Mr. Pranava Charan- R2
21.	IA No. 1207/2023 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 394/2023 For Stay IA No. 1208/2023	Govt. of Tamil Nadu, Commercial Tax & Regiastration Dept. Rep by Assistant Commissioner (ST) Vs S. Rajendran RP of Vasam Health Care Pvt Ltd. & Anr.	Mr. B Vijay	Ms. RV Yajura Devi- R1 R2
22.	IA No. 9/2024 (For Condone Delay), IA No. 10/2024 (Delay in refiling) in Comp App (AT) (CH) No. 01/2024	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs Vyjayanthi Televenture Pvt. Ltd & 6 Ors.	Mr. TK Bhaskar	
23.	IA No. 333, 468 & 546/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No.331/2024 For Stay IA No.332/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Ms.Lakshana Viravalli- R1

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106 & 779/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors. WITH	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Rama Subramaniam Raja R3 Mr. N Somasundaar R10 Mr. H Arunachalam R21

25.	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109 & 778/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr.Rama Subramaniam Raja R3 Mr. Pradeep Joy- R4
26.	Comp App (AT) (CH) (Ins) No.268/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Suspended Director of the Corporate Debtor Vs Manish Fashion World Pvt Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. CA Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2
27.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan- R2-R5, R7 R8
28.	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	Mr. Avinash Krishnan Ravi
29.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No.523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G RP, M/s. Krathi Edifice Private Limited & Anr.	Mr. S. Shaminath	
30.	Comp App (AT) (CH) (Ins) No.388/2023 For Stay IA No. 1179/2023	Supreme Overseas Exports India Pvt. Ltd. Vs Mr. V Duraisamy & 4 Ors	Mr. Bendi Raviteja	Mr. D Ebenezar Inbaraj- R1 Mr. B Thilak Narayanan- R4 R5
31.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No.475/2024 For Stay IA No.476/2024	Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & 2 Ors.	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2

33.	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Mr. SK Goel	Mr. R Subramanian- R1 Mr. ML Ganesh- R2
34.	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	M/s Uday Shankar Associates
35.	TA (AT) No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
36.	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors.	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
37.	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr.Sathiyarayanan
38.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No.853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
39.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No.225/2021 For Exemption IA No.226/2021	Power Finance Corporation Ltd & 2 Ors. Vs Ashish Arjun Kumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13
40.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No.393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12

41.	Comp App (AT) (CH) No. 111/2023 For Stay IA No.1373/2023 For Direction IA No.1374/2023	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors	Mr. Rajasekar Rao Salvaji	Mr. Dishit Bhattacharjee- R4
42.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind- R2 Mr. Babu Karukapadath- R3
43.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla- R1 Ms. Mumaneni Vazra Laxmi- R2

03:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Mr. Ravi Kiran Saladi Konda & Anr. Vs Mr Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd.	Mr. P Ulaganathan	Ms. Shalya Agarwal

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)
Chennai Bench

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For Assistance,

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